

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir. Outlays have been recommended for on-going and new major and medium projects of the Bundelkhand region.

(b) Does not arise.

[English]

Declaration of Calcutta as National City

8922. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are considering any proposal to declare Calcutta as a 'national city' or a 'city of national importance'; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise.

[Translation]

Strike by Doctors

8923 SHRI HARI BHAI SHANKAR MAHALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of times when doctors working in hospitals run by Central Government went on partial or total strike during the last three years, throughout the country, Statewise; and

(b) the details of their demands and the

steps being taken by Government to check the recurrence of such strikes in future?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Central Health Service and other Service Doctors belonging to Joint Action Council working in Central Government hospitals went on a major strike in July, 1987 in support of their demands for bettering pay scales and emoluments and improvement of their promotional chances. A package of benefits was announced by Government for the striking doctors. However, not satisfied with that package, the Joint Action Council of Service Doctor Organisations submitted a new Memorandum of demands in April, 1989. Their main demand related to higher pay scales, time bound promotions, allowing private practice or granting NPA @ 50% of basic pay without any ceiling, enhancement of retirement age from 58 to 62-65 years, Grants/enhancement of various allowances viz Risk Allowance, Conveyance Allowance, Contingency Allowance, Post-Graduate Allowance, Teaching Allowance, Administrative Allowance and Rural/Difficult Area Allowance, antedating for Medical Officers, counting of Residency service of all states for service matters, same pay scales and promotional avenues for all service doctors, benefits of promotions/placement to be effective from 1.1.1986, *ad-hoc* number of post of Senior Administrative Grade Level, pay for strike period, extending the benefits to all the constituents etc. A memorandum of settlement has been signed on 21st August, 1989 with JACSDO in full and final settlement of all their demands.

Junior Doctors (consisting of Junior and Senior Residents) went on strike in May-June, 1989 in support of their demands for upward revision of their remuneration in the light of higher emoluments allowed to regular doctors of C.H.S. A settlement was reached between the striking Junior Doctors